

SUPREME COURT OF INDIA

Re: Appointment of Mr. Justice Sandeep Mehta, Judge, Rajasthan High Court as the Chief Justice of the Gauhati High Court.

The office of the Chief Justice of the Gauhati High Court has fallen vacant recently, consequent upon retirement of Mr. Justice R.M. Chhaya. Therefore, appointment to that office is required to be made.

Mr. Justice Sandeep Mehta, Judge, Rajasthan High Court, was appointed on 30 May 2011 and is due to retire on 10 January 2025. The Rajasthan High Court is unrepresented among the Chief Justices of the High Courts.

The Collegium has previously resolved to appoint Mr. Justice K. Vinod Chandran as Chief Justice of the Gauhati High Court. The Collegium vide a separate resolution, has recommended appointment of Mr. Justice K. Vinod Chandran as Chief Justice of the High Court of Judicature at Patna.

Considering the above position, the Collegium resolves to recommend the appointment of Mr. Justice Sandeep Mehta as Chief Justice of the Gauhati High Court as he is fit and suitable for the same.

(Dhananjaya Y Chandrachud), CJI

(Sanjay Kishan Kaul), J.

(K.M. Joseph), J.

07 February 2023.

